GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1628 ANSWERED ON:14.03.2005 RAJIV SAGAR PROJECT Argal Shri Ashok;Pateriya Smt. Neeta;Singh Shri Ganesh

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the ongoing Rajiv Sagar (Bawanthadi) Project is a n inter-State project between Madhya Pradesh and Maharashtra Governments;

(b) if so, whether hurdles like delay in approval of proposal, acquisition of land and non-payment of its share by the Maharashtra Government to Madhya Pradesh has delayed the project; and

(c) if so, the efforts being made at the Central level for its early completion?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) Yes Sir. The ongoing Rajiv Sagar (Bawanthadi) project is an inter-State between Madhya Predesh and Marashtra Governments.

(b) The project has been delayed due to constraints like non- availability of funds for resettlement and rehabilitation (R&R) works on Maharashtra side, non-release of forest land, non- release of funds by Maharashtra Government to Madhya Pradesh Government for construction of head works, etc.

(c) The Central Government, during 1996-97, launched the Accelerated Irrigation Benefits Programme (AIBP) to provide Central Loan Assistance (CLA) for accelerating implementation of approved on-going major/medium irrigation projects which are beyond the resources capability of the States and are in an advanced stage of completion. Rajiv Sagar (Bawanthadi) project (Madhya Pradesh portion) was included under AIBP in 2003-04 and Central Loan Assistance (CLA) of Rs. 28.09 crore has been provided to the Government of Madhya Pradesh for the project upto February, 2004. Further, a CLA of Rs. 15.235 crore has also been recommended for release to the project (Maharashtra portion) during 2004-05, thus bringing the entire project, under AIBP from 2004-05. As the project is under AIBP, the Central Water Commission is monitoring the programme and progress of project.